NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/14/2017

NAME OF THE PETITIONER(S)

: J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S)

: PRINTS INDIA PRIVATE LIMITED

UNDER SECTION

:241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. Prithviraj Pandian

Counsel for

Respondents

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2. P. STEPHENRAS (K. MOORTHY)

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<u>ORDER</u>

Counsel for petitioner present. Counsel for respondent present and filed sur rejoinder. He is directed to furnish copy of the same to the other side. Time enlarged at request for hearing submissions of both the parties. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)